

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT - II

Item No. 306
(IB)-669(ND)2019
IA/2188/2020

IN THE MATTER OF:

M/s. Volkswagen Finance Pvt. Ltd.

...Applicant/Petitioner

Versus

M/s. Aarvanss Infrastructure Pvt. Ltd.

...Respondent

SECTION

U/s 7 of IBC, 2016

Order Delivered on 14.09.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Kamal Agarwal for RP, Mr. Sanjeev for Petitioner

ORDER

Renotify this case on 18th September, 2020.

- Sd -

(L. N. GUPTA)
MEMBER (T)

- Sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)